

(a) the details of the assistance to food processing industries in Andhra Pradesh during the last five years;

(b) the details of assistance given for cold storage facilities in the State during that period, year-wise;

(c) whether there is any proposal for increasing the assistance to 33 per cent which is now being given to some of the States of the country; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHAY): (a) and (b) Details of financial assistance sanctioned to the food processing industries in Andhra Pradesh during the 10th Plan Period is as under:—

Sl. No.	Year	Amount (Rs. . in lakh)
1.	2002-2003	167.89
2.	2003-2004	526.74
3.	2004-2005	854.06
4.	2005-2006	441.04
		(upto Dec. 2005)

During 2004-05 an amount of Rs. 6.78 lakh has been released for a cold storage plant in Andhra Pradesh.

(c) No, Sir.

(d) As assistance under the scheme is in nature of grant, the existing rate limited to 25% of the project cost subject to a maximum of Rs. 50 lakh in general areas is considered adequate.

#### **EPIs in Assam**

47. SHRI DWIJENDRA NATH SHARMAH: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the details of the Food Processing industries set up in Assam during the last three years;

[17 February, 2006]

RAJYA SABHA

(b) the steps taken to start new Food Processing Industries in the State during the current year;

(c) whether any such proposal is lying with Government; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHAY): (a) to (d) The Government does not set up Food Processing Industries on its own. Approval of the Ministry of Food Processing Industries is also not required for starting a new FPI unit. However, Government has implemented a scheme to provide financial assistance for technology upgradation/modernization/establishment of the food processing industries. Rate of assistance is 25% of the project cost in general areas subject to a maximum of Rs. 50 lakh and 33.33% of the project cost in difficult areas including Assam subject to a maximum of Rs. 75 lakh. So far assistance has been approved for 26 FPI projects in Assam. During last three years and the current year an amount of Rs. 7.31 crore has been released to different FPI units in Assam.

#### **Displaying ingredients on processed food items**

48. SHRIMATI N.P. DURGA: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether it is a fact that Government are going to make it mandatory for the manufacturers of processed food items to mention the details of the ingredients on the labels, including fat content and the techniques used in the manufacture and storage of food items;

(b) if so, the details thereof; and

(c) by when the notification of the Prevention of Food Adulteration Rules is going to be notified?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHAY): (a) to (c) As per the existing Rules under the Prevention of Food Adulteration Act 1954, it is mandatory for the manufacturers of processed food items to specify the names of ingredients used in the products in descending